

(c) The Central Government, from time to time, has written to the State Governments to ensure strict control in the matter of issue of driving licences, grant of fitness certificates to vehicles etc. They have also been requested to set up driver training schools to impart training to the applicants of driving licences. The new Motor Vehicles Act, 1988 provides for driver training as a per-requisite for issuance of licence to drive transport vehicles. Provisions designed to promote road safety include fitment of safety devices in the vehicles, regulations regarding safe load-limits, maximum speed, establishing Truck Parking Complexes along Highway etc.

National Road Safety Council has also been set up to advise on formulation of road safety measures and their implementation through State agencies. The States Governments have also been asked to set up State Level Road Safety Councils.

Road Safety Weeks are organised to promote public awareness in respect of observance of road discipline. Road Safety Weeks was observed during 6-12th June, 1988 and 3rd 9th April, 1989.

*[English]*

#### **Visit of External Affairs Minister to Bangladesh**

628. SHRI R.N. RAKESH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether he visited Bangladesh in the second week of February, 1990;

(b) if so, the nature of talks held with the Bangladesh Minister;

(c) whether any agreement was also signed during the visit; and

(d) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) Yes, Sir. This visit took place from 16-18 February, 1990.

(b) The talks covered all bilateral issues and other issues of mutual interest. These talks were cordial and friendly.

(c) No, Sir.

(d) Does not arise.

#### **Seizure of Heroin on Indo-Pak Border**

629. SHRI R.N. RAKESH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item captioned "Heroin worth Rs. 34 crore seized" appearing in the "Indian Express" dated 16-2-1990;

(b) if so, the details thereof including the number of arrests made; and

(c) the action taken by Government to stop such incidents?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED ): (a) Yes, Sir.

(b) On 15th Feb., 1990 an armed encounter took place between BSF and miscreants coming from Pakistan. Taking advantage of the thick foggy weather the miscreants managed to escape. On search of the area, two bags containing 34 bags of heroin weighing 1Kg. each were recovered.

(c) The Border Security Force who are guarding the Indo-Pakistan border has been strengthened, more border outposts have